

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 72 OF 2016 &
IA NOS. 239 & 300 OF 2016**

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Jindal Steel & Power Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant (s)

:

Ms. Divya Chaturvedi
Ms. Shikha Pandey

Counsel for the Respondent(s)

:

Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. Vishal Anand

Mr. Sambit Panja for Impleader

ORDER

IA No. 300 OF 2016

(Appl. for impleadment)

Learned counsel for the appellant seeks three weeks time to file reply to this application. She may do so on or before 22.06.2016 after serving copy on the other side.

List the matter on **18.07.2016.**

(I. J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson